

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:861
ANSWERED ON:12.11.2010
PURCHASE OF DRUGS AND MEDICAL EQUIPMENT
Jindal Shri Naveen

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the existing mechanism to procure drugs and medical equipment for the government hospitals and health centres;
- (b) whether the Government proposes to set up a separate body for the procurement of such drugs and equipment;
- (c) if so, the details thereof; and
- (d) the time by which such body is likely to be set up?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): In so far as the Central Government Hospitals located in Delhi, namely, Dr. RML Hospital, Safdarjung Hospital and LHMC & Associated Hospitals are concerned, the essential medicines/drugs are procured through Government Medical Stores Depot (MSD) according to formulary and through tendering process by the hospitals for the drugs which are not supplied by MSD.

These hospitals procure Hospital Equipments following the procedure laid down in DGS&D Manual, GFR Rules, CVC Guidelines and instructions issued by Ministry of Health & Family Welfare/ Directorate General of Health Services.

(b) to (d): Planning Commission has accorded in principle approval to set up a professional Central Procurement Agency (CPA) with one time grant of Rs.50.00 Crores for the purpose of procuring, storing and distributing health sector goods for various national programmes of the Ministry.